## Report and Accounts (2001-2002) of the Bengal Immunity Limited, Kolkata and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRAPAL SINGH): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (a) Eighteenth Annual Report and Accounts of the Bengal Immunity Limited Kolkata, for the year 2001 -2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above company.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library, see No. L.T. 7037/03].
  - I. Notifications of the Ministry of Agriculture.
  - II. Report and Accounts (1991-92) of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited, Srinagar and related papers.
  - III. Report and Accounts (2001-2002) of the National Council for Cooperative Training, New Delhi and related papers.
  - IV. Report and Accounts (2001-2002) of the National Federation of Fishermen's Cooperatives Limited, New Delhi and related papers.
  - V. Report and Accounts (2001-2002) of the All India Federation of Cooperative Spinning Mills Limited, Mumbai and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. 38 (E) dated the 20th January, 2003, publishing the Coconut Development Board Recruitment (Amendment) Regulations,